

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**  
**NOTIFICATION**

**Dated, Shillong 4<sup>th</sup> September, 2020.**

In supersession of order No.HCM.II/44/2020/1301 dated 3<sup>rd</sup> June, 2020, the Hon'ble, the Chief Justice, High Court of Meghalaya, is pleased to constitute the Editorial Committee comprising of the following for publication of Volume 5 Issue (2020) of the Newsletter of the High Court of Meghalaya, Shillong.

1. Smti. Daphira Sohtun, CPC, High Court of Meghalaya as Chief Editor.
2. Smti. Cordelia Dkhar, Director, Meghalaya State Judicial Academy as Editor and
3. Smti. Sandra Lanong, Assistant Registrar, High Court of Meghalaya as Coordinator.

The said Committee is directed to complete the requisite task by December, 2020.

By Order,

/   
Registrar General

Memo.No.HCM.II/44/2020/2199A

Dt.Shillong the 4<sup>th</sup> Sept, 2020

Copy :-

1. The Registrar-cum-Principal Private Secretary to Hon'ble, the Chief Justice, High Court of Meghalaya, Shillong.
2. The Private Secretary to Hon'ble Mr Justice Ranjit Vasantryo More, Judge, High Court of Meghalaya, Shillong.
3. The Private Secretary to Hon'ble Mr Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong.
5. Smti. Daphira Sohtun, CPC, High Court of Meghalaya as Chief Editor for information and necessary action.
6. Smti. Cordelia Dkhar, Director, Meghalaya State Judicial Academy as Editor for information and necessary action.
7. Smti. Sandra Lanong, Assistant Registrar, High Court of Meghalaya as Coordinator for information and necessary action.
- ✓ 8. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
9. Office copy.

  
Registrar General